

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2690

ANSWERED ON:13.03.2013

COMPLAINT AGAINST PRIVATE EDUCATIONAL INSTITUTES

Guddu Shri Premchandra;Patel Shri Deoraj Singh;Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received certain complaints against private educational institutes allegedly violating the norms prescribed by the University Grants Commission (UGC) and All India Council for Technical Education (AICTE) in the country including Madhya Pradesh;
- (b) if so, the details thereof including the names of such institutes which have violated the norms during the last three years and the current year, State, year and Institute-wise;
- (c) the action taken/initiated by the Government against such institutes for violation of such rules/norms, State and Institute-wise; and
- (d) the further measures taken/being taken by the Government to check the activities of private educational institutes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

- (a) to (d): The information is being collected and will be laid on the Table of the House.